IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

10. **IA-1785(MB)2024 IN**
C.P. (IB)/753(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **19.04.2024**

NAME OF THE PARTIES: Srei Equipment Finance Limited
Vs.
Shweta Sharma

SECTION: 95(1), 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

1. Mr. Darshit Dave i/b AVP Partners, Ld. Counsel for the Financial Creditor present through VC. Ms. Shreeya Pednekar, Ld. Counsel for the Personal Guarantor present but appearance is not given in the chat box/appearance sheet.

2. List this matter on **08.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

19.04.2024 / *Bmb*